## CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH (CIRCUIT AT PORT BLAIR)

No. MA 351/491/2017 (OA 351/149/2015) Date of order: 19.6.2018

Present: Hon'l

Hon'ble Mr.S.K.Pattnaik, Judicial Member

Hon'ble Dr. Nandita Chatterjee, Administrative Member

M/O SHIPPING

VS

T.N.KRISHNAMOORTHI

For the applicant:

Mr.V.D.S.Balan, counsel

For the respondents:

Mr.B.K.Das, counsel

O R D E R (ORAL)

## Per Mr.S.K.Pattnaik, Judicial Member

Heard ld. Counsel for both sides.

- 2. Ld. Counsel for the applicant prays for withdrawal of this MA.

  Prayer is allowed.
- 3. MA stands disposed of as withdrawn.

(DR. NANDITA CHATTERJEE)
ADMINISTRATIVE MEMBER

(S.K.PANTNAIK)
JUDICIAL MEMBER

I.Nath